

Centre, Khadakwasla, Pune for model study and advice.

Uniform pay scales for Assistant Officers

1873. **SHRI MAHENDRA SINGH :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to the report in the Patriot dated February 23, 1985, with the caption "Railway Class II Officers allege discrimination" ;

(b) if so, whether it is a fact that the post of Assistant officers carries two different scales for direct recruits and promotees viz. Rs. 700-1300 and Rs. 650-1200 ;

(c) if so, the reasons therefor ; and

(d) whether this distinction is now proposed to be done away with ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b) Yes, Sir.

(c) The allotment of a lower scale to Assistant officer Class II is based on the specific recommendations of the Third Pay Commission contained in Chapter 13, Vol. I of their Report. The higher scale has been allotted to Junior Scale Class I to attract candidates of the right calibre. For a Class I Officer the Junior Scale post is essentially for undergoing in-service training and for acquiring experience to enable him to occupy higher posts in the cadre.

(d) This is a matter to be examined by the 4th Pay Commission.

[*Translation*]

Schemes Formulated for Welfare of Women in Rural/Urban Areas

1874. **PROF. NIRMALA KUMARI :**

SHRIMATI PATEL RAMA-BEN RAMJIBHAI MAVANI :

Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to lay a statement showing the State-wise details of the schemes proposed to be formulated by Government for the welfare of women in rural and urban areas with a view to ensuring their economic, social and educational development ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : The details of the new (proposed) programmes for women's welfare for the Seventh Five Year Plan of the Ministry for Social & Women's Welfare are being finalised. A list of existing schemes of the Ministry proposed to be continued in the 7th Plan is attached.

Statement

The existing schemes of the Ministry of Social and Women's Welfare for the welfare of women, which are proposed to be continued in the Seventh Five Year Plan, are as follows :—

1. Working Women's Hostel.
Scope of the schemes to be enlarged to include hostels for 10 women in the rural areas also.
2. Short Stay Homes.
3. General Grants-in-aid to CSWB for Border Area Projects, Mahila Mandals, Data Bank, Welfare Exten. Projects etc.
4. Condensed Courses & Vocational training.
5. Socio-economic Programmes.
6. Training of Rural Women in Public Cooperation.
7. Scheme for organisational assistance to voluntary organisations for promotion of grass root voluntary organisations for women only

2. As for the state-wise details of the schemes, the States and Union Territories have their own schemes, which differ from State to State and Union Territories.

[English]

Collision between 165 Up Janata Express and a Stationary Goods Train at Alwabari Road Station on NFR on 23-2-85.

1875. SHRI ANAND SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the 165 Up Janata Express rammed into a stationary goods train at Alwabari Road Station on the broad-gauge Section of North East Frontier Railway on February 23, 1985, morning;

(b) if so, what was the cause of the accident;

(c) the number of persons killed and injured in the accident; and

(d) the steps taken so far to pay compensation to the victims and to the families of those killed in the accident ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). Yes, Sir. On 23.2.85 the Driver of 165 Up Janata Express passed the reception signals at danger and collided with the Goods train standing at Alwabari Road Station of Northeast Frontier Railway.

(c) In this accident, 18 persons sustained simple injuries. There was no death.

(d) District Judge, Malda is the ex-officio Claims Commissioner in this case. Immediate arrangement will be made to pay accident compensation as and when decided by the District Judge, Malda. However, a sum of Rs. 1000/- has been paid as ex-gratia to the injured persons.

Achievement in Eradication of Leprosy under the National Leprosy Eradication Programme During Sixth Plan

1876. SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have been making efforts under the National Leprosy Eradication Programme to eradicate Leprosy from all over the country;

(b) if so, the achievement made in this regard during the Sixth Plan;

(c) the year by which the loproxy can be fully eradicated;

(d) the Schemes prepared for this purpose; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A statement showing the achievements during the Sixth Plan is attached.

(c) The objective is to eradicate this disease from our country by 2000 AD.

(d) and (e). To eradicate the disease by the turn of the century, Government have launched National Leprosy Eradication Programme. Under the Programme, the main thrust is on early detection and regular treatment of leprosy patients through a network of Leprosy Centres, Clinics, Hospitals, SET Centres and Voluntary Centres using modern anti-leprotic drugs like Rifampicin, Clofazimine etc. Multi Drug Therapy has been introduced in 12 hyper-endemic districts of the country to effect an early cure, break transmission and render the disease non-infectious. It is also proposed to cover the remaining 86 hyper-endemic districts during the 7th Plan period.